## Declaration of Assets and Liabilities



Years 202 - 202 3

I VIKASH KUMAR, son of ABHIMANYU SINGH

36 years, belonging to BIHAR LEGISLATIVE ASS, service and presently working as

OFFICE ATTENDANT give herein below the details of the

give herein below the details of the

assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
			TANU PRIYA	ARUHISING (DAUGHTER)	HABHIMAN SINGH (FATHER)	John Mills
(i)	Cash	2000/=00	1000 to		20,000=	
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	25,000/=00	2,00000 = 00 SBI KURJI BRANCH, PATNA	NIL	22,000   SBI RAM PUR GIRA- HAKSEVA KENDRA	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NJL	NIL	
(v)	Motor Vehicles (details of make, etc.)	MOTERCYLE BR31N-0974		NIL	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD - 20 GRAN SILVER - SOGRAM	61012-3061RAM SILVER-20001797	nNIL	NIL	
(vii)	Other assets, such as values of claims/Interests	HOUSE HOLD 50,000 = 00	1,00000=00	NIC	INIL	

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2	Dependant-3
(viii)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	NIL	10 KATTHA MAUSHURI PATNA	MIL	Name 30 KATTHA (VINDIVI OFA) VAISHAUI	Etc.Name
(ix)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	NIL	NIL	NII	NIL	
(x)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIT	
(xi)	Houses / Apartments, etc Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	2 KATTHA VIAISHALI	
ii)	Others (such as interest in property)	NIL	NIC	NIL		

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on DECEMBER, 2019
(e)	(i) Loans from Banks		ON DECEMBER, 2019
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	-	-

	(c) dues to departments dealing with supply of electricity	NIC	NIL
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(f)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	CIKPK5067M	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]		<u> </u>
	(iii) Sales Tax [Only in case of proprietary business]		-
	(iv) Property Tax	NIL	NIL

## c. Personal Detail

GPF/ <del>CPF/PRAN No</del> .	:- 110105358450	
Gender	:- M (M/F)	
Date of Birth	:- 0 8 0 1 1 9 8 6 (DD/MM/YYY)	
Class/Group	:- C (A/B/C)	
Cadre	:- BIHAR SECRETARIAT SERVICE	
	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)	
Home District	:- VAISHALI	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Vikoush Kymgy

Name of Employee: VIKASH KUMAR

Place: PATNA Designation: OFFICE ATTENDANT

Date: 10-02-2023 Department: BIHAR LEGISLATINE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.